

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3725/2014

Friday, this the 18th day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

Madan Pal (Labourer) s/o Mr. Man Chand Singh
r/o Village Indergarh, Po – Adhyatmik nagar, Distt-
Ghaziabad UP. Age 37 years

At also: The Chief Medical Officer
(CGHS), M S Park, Aurvadik Store
Shahadara, Delhi - 32

(Nemo)

..Applicant

Versus

1. The Union of India through its Secretary
Ministry of Health & Family Welfare
New Delhi-1
2. The Director (CGHS)
Central Government Health Scheme
Nirman Bhawan, New Delhi-11
3. The Additional Director (CGHS)
CGHS Building, R K Puram
Sector 12, New Delhi-22
4. The Chief Medical Officer (CGHS)
M S Park, Aurvadik Store
Shahadara, Delhi-32

..Respondents

(Mr. Vijender Singh, Advocate for Mr. Ashok Kumar, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

There was no appearance on behalf of the applicant on 12.2.2015,
13.5.2015 and 10.8.2015. Today again there is no appearance on his behalf.

Original Application is accordingly dismissed in default and for non-prosecution.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

September 18, 2015
/sunil/